

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 1697/2018

This the 12th day of October, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

C. V Shanthi,
Aged 51 years, (Group 'A'),
D/o. C. N. Venkateswara Iyer,
Principal, Jawahar Navodaya Vidyalaya,
Phodong, North Sikkim,
Sikkim – 7373116. ...Applicant

(None)

Versus

1. Union of India
Through Secretary,
Ministry of Human Resources Development,
Department of School,
Education & Literacy,
124-C, Shastri Bhawan,
New Delhi-110 001.
2. The Commissioner
Navodaya Vidyalaya Samiti,
B-15, Institutional Area,
Sector-62, Noida-201 307,
Uttar Pradesh. ...Respondents

O R D E R (O R A L)

Justice L. Narasimha Reddy, Chairman :

This O.A was listed for admission yesterday. Since there was no representation for the applicant, we directed it to be listed for dismissal today, so that the applicant can

have an opportunity. Today also, there is no representation from the applicant. Hence, the O.A is dismissed for default.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/Mbt/